


**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 13th May, 2020.

No. LJ(B). 53/93/Pt/7— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

SI. No	NAME OF OFFICERS	DESIGNATION & OFFICE	CONTACT NO.
1.	SHRI.M.NONGKYNRIH	Asst. Executive Engineer,O/o the E.E.(Rds) N.H. Shillong Bye Pass Division.	9436164157
2.	SHRI.SUMMERBORN MARBANIANG	J.E.,O/o the E.E. PWD(Rds) Shillong Central Division, Shillong	9402190488
3.	SHRI.B.MAWLONG	Statistic Asst.,O/o the Directorate of Sericulture & Weaving, Deptt. of Textiles.	8787736057
4.	SHRI.B.MAWKHIEW	R.O.,O/o the Directorate of Economics & Statistics.	9402507684


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/Pt/7-A

Dated Shillong the 13th May, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/182 Dtd. 12th May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.